

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.2265/PUN/2017  
निर्धारण वर्ष / Assessment Year : 2012-13

Kakasaheb Bhausahab Dhondare (HUF),  
F.No.1, Mathura Enclave, Shahu Nagar,  
Bansilala Nagar, Aurangabad.

PAN : AAJHK8750L

.....अपीलार्थी / Appellant

बनाम / V/s.

ACIT, Circle-3,  
Aurangabad.

.....प्रत्यर्थी / Respondent

Assessee by : None  
(Withdrawal Application filed)  
Revenue by : Shri S. P. Walimbe

सुनवाई की तारीख / Date of Hearing : 23.02.2021  
घोषणा की तारीख / Date of Pronouncement : 23.02.2021

**आदेश / ORDER**

This is an appeal filed by the assessee directed against the order of Id. Commissioner of Income Tax (Appeals)-2, Aurangabad ('CIT(A)' for short) dated 29.08.2017 for the assessment year 2012-13.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the above captioned appeal on the ground that the issues involved in this appeal stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax, Nashik-1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the above captioned appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 23<sup>rd</sup> day of February, 2021.

**Sd/-**

**(S. S. VISWANETHRA RAVI)**  
न्यायिक सदस्य/JUDICIAL MEMBER

**Sd/-**

**(INTURI RAMA RAO)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 23<sup>rd</sup> February, 2021.  
Sujeet

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Aurangabad.
4. The Pr. CIT-2, Aurangabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.